

of the Union Public Service Commission. It has been reported by Delhi Administration that all the Inspectors of the Delhi Police approved by the Committee have already been promoted.

No such meeting was held in July, 1970.

Rise in prices of long cloth

6974. SHRI VIRENDRA AGARWAL: Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the prices of long cloth have risen in the local piece goods market recently ; and

(b) if so, how Government propose to hold the price line in respect of long cloth goods in the local market ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No increase in prices of controlled long cloth has been allowed since May, 1968. The prices of non-controlled long cloth have, however, moved upwards slightly in recent weeks.

(b) The prices of non-controlled cloth are dictated purely by the demand and supply position and by the popularity of certain brands as also by the availability and prices of raw cotton which goes into its production. The Govt. has taken measures to arrest the rise in the prices of raw cotton.

Grant of pension to employees in Goa, Daman and Diu

6975. SHRI ERASMO DE SEQUEIRA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether consequent upon the reduction of retirement age from 65 years to 58 years under the Goa, Daman and Diu (Absorbed Employees Conditions of Service) Rules, 1965, even those employees who opted to continue under the old pension Rules suffered a loss in quantum of pension payable to them on retirement ;

(b) whether as a result of the above Rules certain employees were forced to

retire, since they were already 58 or above without any pension at all, and if so, the number of such employees ; and

(c) whether Government propose to give any relief to either of these two categories of the employees.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) There will be reduction in quantum of pension only in the case of employees who entered service after the age of 25 years. Even in their case, although the rate of pension will be somewhat lower, they have the advantage of getting pension for an additional period of 7 years at a rate which will be only slightly less than the pay they would have drawn in service, without rendering any service of Govt.

(b) 17 employees were retired at the age of 58 years without any pension as they had entered the service at advanced age and were not entitled to any pension under the rules.

(c) No. Sir.

Recommendation of A.R.C. regarding setting up of civil Service Tribunals

6976. SHRI ERASMO DE SEQUEIRA: Will the PRIME MINISTER be pleased to state :

(a) whether the recommendation of the Administrative Reforms Commission that Civil Service Tribunals should be set up to function as final appellate authority in respect of orders inflicting major punishments to Government Servants has been accepted by Government ; and

(b) if so, the progress made towards implementation of this recommendation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The recommendation is under the consideration of Government.